

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2082

ANSWERED ON:09.03.2006

LEASING OF AIRCRAFT BY AIR INDIA

Barad Shri Jashubhai Dhanabhai;Pathak Shri Brajesh;Reddy Shri Karunakara G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the profit/loss position of Air India (AI) during each of the last three years;
- (b) whether Air India has taken some aircraft on lease basis to provide air services on international routes;
- (c) if so, the details thereof;
- (d) the details of the terms and conditions on which these aircraft have been taken on lease basis; and
- (e) the measures taken by the Government to meet the growing demand?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): The profit/(loss) of Air India Limited during the last three years are as under:

2002-2003 Rs.133.86 crores
2003-2004 Rs. 92.33 crores
2004-2005 Rs. 96.36 crores

(b),(c) and(d): Yes, Sir. Currently, Air India has 22 aircrafts on dry lease in its fleet viz. 6xB747-400, 1X747-400 Combi, 11xA310-300 and 4xB777-222ER. In addition 3xB737-800 aircraft have also been taken on dry lease for Air India Express. These aircraft have been taken on terms and conditions which vary from Lessor to Lessor, aircraft to aircraft condition, age, airframe/engine combination, duration of lease, number of aircraft and lease market conditions during negotiations.

(e): Government have approved the proposal of Air India to purchase 50 aircraft comprising 8XB777-200LR, 15XB777-300ER and 27XB787-8 powered with GE engines for Air India and 18XB737-800W powered with CFM engines for Air India Charters Limited (a subsidiary of Air India), in order to revamp their fleet.